

**CA NO. 15/2016 and  
CA NO. 16/2016 IN  
CP NO. 71/Chd/2016.**

Mr. Shailendra Kumar Agarwal & Anr.

... Petitioners

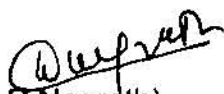
Versus

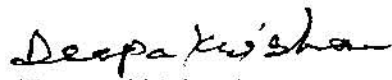
M/s KTM Ply Wood Pvt. Ltd. & Ors.

... Respondents

Present: Mr. Atul Aggarwal, Advocate for petitioners.  
Mr. J.S.Bhatia, Advocate for respondents.

Learned counsel for respondents is ready with the reply to the main petition and has supplied copy to the counsel opposite and submits that he would file it in the registry along with replies to the CAs within two days. Let the needful be done. Learned counsel for petitioners submits that various preliminary objections have been raised and seeks time to file rejoinder. Let the rejoinder, if any, be filed at least one day before the next date. The matter be posted for 06.12.2016. The interim to continue.

  
(R P Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member (Technical)

November 21, 2016  
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